

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1495/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: ABC India Ltd

Vs

Reliance Infrastructures Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1495/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, at their request, list
this matter on 16.2.2018, for reporting settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)